

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 209 OF 2017 &
IA NO. 334 OF 2017**

Dated: 17th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Tata Power Delhi Distribution Limited ... **Appellant(s)**
Jhajjar Power Limited & Ors. Vs. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Saahil Kaul
Ms. Anukriti Jain

Counsel for the Respondent(s) : Mr. Cyril Amarchand Mangaldas for R-1
Mr. Ramanuj Kumar
Ms. Manpreet Lamba for R-1
Mr. S. Venkatesh
Mr. Varun Singh
Mr. Pratyush Singh for R-2
Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for CERC

ORDER

Learned counsel for the respondents seek a week's time to file reply. They may file the same on or before 25.07.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 02.08.2017 after serving copy on the other side.

List the matter on **10.08.2017**. Tag to Appeal No. 134 of 2016.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson